

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

13. C.P. (IB)/760(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.09.2023**

Name of the Party: Bank of Maharashtra
Vs
Latadevi Mahadeo Holay

Section 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Shon D. Gadgil, Ld. Counsel for the Financial Creditor present. No representation on the part of the Personal Guarantor.
2. The Registry is directed to issue notice to the Personal Guarantor clearly intimating the next date of hearing.
3. Post this matter on **25.10.2023** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)